

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:610
ANSWERED ON:21.02.2003
WAVING OFF LOANS OF FARMERS
HARIBHAI PARTHIBHAI CHAUDHARY;MANSINH PATEL

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether there are codified rules for waiving off the loans given by Public Sector Banks;
- (b) if so, the details thereof;
- (c) whether the Government had ever waived off the loans worth Rs. ten thousands to the farmers;
- (d) if so, the details thereof;
- (e) whether any notification in this regard was issued; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBAADSUL):

- (a) to (f) The information is being collected and to the extent possible will be laid on the Table of the House.